



2026:AHC:20538

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 28 of 2026

Om Prakash Yadav And 8 Others

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sanjay Kumar Rai
Counsel for Respondent(s)	:	Bhupendra Kumar Tripathi, C.S.C.

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. Sri Sanjay Kumar Rai, learned counsel for the petitioners has prayed to dismiss the instant writ petition as withdrawn.
2. There is no oppose to the prayer as made by learned counsel for the petitioners.
3. As such, the instant writ petition is dismissed as withdrawn.

January 29, 2026

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(Dinesh Pathak,J.)